

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**Judicial Service - Junior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.8226/2016-B.SPL.

NOTIFICATION NO.1056-B.SPL.

DATED:16.11.2016

The High Court is pleased to order the following Transfers and Postings:-

1) Sri A.Radha Krishna Murthy, Prl. Junior Civil Judge, Miryalguda, Nalgonda District is transferred and posted as Junior Civil Judge, Nidamanoor, Nalgonda District, VICE Smt. M.Padmaja, transferred.

2) On relief, Smt. M.Padmaja, Junior Civil Judge, Nidamanoor, Nalgonda District is transferred and posted as Prl. Junior Civil Judge, Miryalguda, Nalgonda District, VICE Sri A.Radha Krishna Murthy, transferred.

- i) Sri A.Radha Krishna Murthy will immediately handover charge of his post to the I Addl. Junior Civil Judge Miryalguda, and take charge as Junior Civil Judge, Nidamanoor from Smt. M.Padmaja.
- ii) The I Addl. Junior Civil Judge, Miryalguda, will be in full additional charge of the post of Prl. Junior Civil Judge, Miryalguda, till the substitute posted takes charge.
- iii) Smt. M.Padmaja, on relief by his successor shall proceed to her new station and take charge of her post from I Addl. Junior Civil Judge, Miryalguda.

NOTE: 1. Smt. M.Padmaja, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station at her request.

2. **The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.**



REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad.
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Telangana Hyderabad.
7. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Andhra Pradesh, Hyderabad.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad
13. The Prl. District and Sessions Judges, Nalgonda
14. The I Addl. District and Sessions Judges, Nalgonda
15. The Junior Civil Judge, Nidamanoor, Nalgonda District
16. The Prl. Junior Civil Judge, Miryalguda, Nalgonda District
17. The I Addl. Junior Civil Judge, Miryalguda, Nalgonda District
18. The District Treasury Officer, Nalgonda.
19. The Sub Treasury Officers, Nidamanoor and Miryalguda, Nalgonda District
20. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.